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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/139/2016
NAME OF THE PETITIONER(S) : K. G. Balasubramanian
NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 5 others
UNDER SECTION : 397/398, 402 and 403

S.No.	Name (in Capital)	Represented by	Signature
1.	A. K. MYLSAMY P. M. VATSALA	Counsel for Respondents	P. M. Vatsala
	M/s. G. SIVASANKARAN S. SATHYA GANESH	Counsel for Petitioner.	G. S. Sivasankaran

ORDER

Shri G Sivasankaran, counsel for petitioner present. Shri A K Mysamy, counsel for respondents present. The matter may be posted alongwith TCP/121/2016.

Put up on **13.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy
Member (Judicial))